GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE (DEPARTMENT OF JUSTICE)

RAJYA SABHA

UNSTRARRED QUESTION No.1059 TO BE ANSWERED ON THURSDAY, THE 15thDECEMBER, 2022 Examinations for Permanent Appointment

1059. Shri Ram Nath Thakur:

Will the Minister of LAW AND JUTICE be pleased to state that:

- (a) examinations conducted by the Ministry for permanent appointments durin gthe last five years, year-wise details thereof;
- (b) the results of the exams that have not been declared on time;
- (c) the number of examinations out of them that have been cancelled during th elast five years; and
- (d) the number of posts abolished and being processed to be abolished by the Ministry during the last five years?

ANSWER MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) to (d): Legislative Department of the Ministry of Law and Justice had conducted 5 (five) examinations for permanent appointment for the post of Personal Assistant in various regional languages during last 5 years. Examination was conducted for one post each of Permanent Assistant in Marathi Language in the years 2018 & 2020; Telugu and Tamil languages in the year 2019; and Manipuri language in 2021. The examination conducted for the post of Personal Assistant, Manipuri Language, was cancelled. During last 5 years, sixteen posts have been abolished.